

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS FOR

BUDGET SESSION

THURSDAY, MARCH 21st, 2013

PRIVATE MEMBERS' BUSINESS

1. Questions.
2. Shri C. R. Marak, MLA to call the attention of the Minister in-charge, Power under Rules 54 (1) of the Rules of Procedure and Conduct of Business to the news items published in "The Shillong Times" dt. 15.03.2013 under the Caption "Tura Plunges into darkness, students suffer".
- *3. Resolutions.
- *4. Motions.

*Dated Shillong:
the 20th March, 2013.*

*Comm. & Secretary,
Meghalaya Legislative Assembly.*

